

**Memorandum of Understanding (2002-03) between the Government of India  
and Hindustan Organic Chemicals Limited**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR) : Madam, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and Hindustan Organic Chemicals Limited for the year 2002-2003. [Placed in Library. See No. L.T. 5982/02]

श्री सुरेश पचीरी : मैडम, असली पेपर तो ये है ....(व्यवधान) ...

THE DEPUTY CHAIRMAN: I will allow...(Interruptions)...I promised that I will allow...(Interruptions)...I will do it...(Interruptions)...

श्री अमर सिंह (उत्तर प्रदेश): यह पार्टी तो पेट्रोल पंप पार्टी बन गई है ...(व्यवधान) ...

श्री प्रेम गुप्ता (बिहार) : मैडम, यह नयी पार्टी है, इसको हाऊस में रिकोगनाइज़ तो कर लीजिए ...(व्यवधान) ...

उपसभापति : आपको जब मैंने परमीशन दे दी है ...(व्यवधान) ...तशरीफ रखिए ...(व्यवधान) ...I will allow you ...(Interruptions)... I will allow...(Interruptions)...Just a minute...(Interruptions)...एक सेकेंड जरा खामोश रहेंगे तो अच्छा लगेगा । I have to announce certain business...(Interruptions)...Just one second ...(Interruptions)...I promised when the Question Hour was started...(Interruptions)...I have to make some announcement ...(Interruptions)...Let me announce the allotment of time for the Government Legislative Business, then the House is yours...(Interruptions)...

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**MESSAGE FROM THE LOK SABHA**

**THE COAST GUARD (AMENDMENT) BILL, 2002**

SECRETARY-GENERAL: Madam, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha.

In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 1<sup>st</sup> August, 2002, agreed without any amendment to the Coast Guard (Amendment) Bill, 2002, which was passed by Rajya Sabha at its sitting held on the 18<sup>th</sup> July, 2002.

श्री सुरेश पचीरी (मध्य प्रदेश): यह भी ले करवाया जाए मैडम ...(व्यवधान) ...

THE DEPUTY CHAIRMAN: Okay. But, let me finish the business which is before me. Then I will allow you to lay yourself on the Table. I have no problem...(Interruptions)... प्रेम चन्द जी, मैंने अभी कह दिया ना, अब आप बैठ जाइए ...(व्यवधान) ...Let me read out ...(Interruptions)...No, no. Please sit down...(Interruptions)... शांति के साथ जरा बिजनेस की बात कर लीजिए । आज खाली दो ही चीजें हैं । उसके बाद अगर आप कॉलिंग अटेंशन नहीं चाहेंगे तो नहीं लेंगे । Let me finish this...(Interruptions)...आप ले लीजिएगा, आप बिल्कुल जो चाहे करिए but let me finish this.

श्री प्रेम गुप्ता (बिहार): इससे बड़ा कॉलिंग अटेंशन क्या होगा ?

SHRI KAPIL SIBAL (Bihar) : We are calling for detention, not attention...(Interruptions)...

## RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

THE DEPUTY CHAIRMAN: I have to inform the House that the Business Advisory Committee has allocated time as follows for legislative and other Business:

### 1. Consideration and passing of the following Bills:-

The Merchant Shipping (Amendment) Bill, 1 hour  
2002.

The Cable Television Networks (Regulation) 3 hours  
Amendment Bill, 2002, as passed by Lok  
Sabha.